

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 28th April, 2017

No. HCM/V-3/76-Estt(iv)/ The High Court of Manipur will remain closed from 22nd May, 2017 to 3rd June, 2017 on account of Summer Vacation.

In pursuance of the Full Court Resolution dated 26-04-2017, during the vacation period, there will be 3 (three) Court sittings on 22nd(Monday), 23rd(Tuesday) and 24th (Wednesday) May, 2017 for taking up the old matters notified earlier in the cause list as advance list for hearing. Urgent matters, if any, will be taken up only on 24th May, 2017.

Filing of urgent matter pertaining to civil and criminal will be allowed till 3:30 p.m. of **23rd May, 2017 (Tuesday)**.

The office will remain open on 22nd, 23rd & 24th May, 2017 from 10 a.m. to 4.30 p.m.

Limitation will not run during the vacation.

By order etc.

Sd/-

(**A. GUNESHWAR SHARMA**)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/V-3/76-Estt(iv)/ 60285-98.

Imphal, 28th April, 2017

Copy to :-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Registrar Generals of all the High Courts in India.
3. The Secretary (Law), Government of Manipur.
4. The District & Sessions Judge, Imphal West / Thoubal / Bishnupur / Imphal East/ Ukhrul / Senapati / Churachandpur.
- He/she is requested for favour of wide circulation in Subordinate Courts.
5. The Presiding Officer, Revenue Tribunal / MACT, Manipur
6. The Judge, Special Court (ND&PS), Manipur.
7. The Judge, Family Court, Manipur
8. The Member Secretary, MASLSA
9. The Registrar, High Court of Manipur.
10. The Registrar (Vigilance) / (Admn./PM & P), High Court of Manipur.
11. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.
- He is requested to upload the above notification in the official website of this Registry.
12. The Joint Registrar (Admn./PM&P), High Court of Manipur.
13. The Deputy Registrar (Judl)/(Admn)/(Accounts/Planning), High Court of Manipur.
14. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
15. The Secretary, All Manipur Bar Association, Imphal
16. The Secretary, High Court Bar Association, Imphal.
17. The Secretary, High Court of Manipur Bar Association, Imphal.
18. The Secretary, Tribal Lawyers Forum, Vin Cottage, Naga River, North A.O.C., Imphal.
19. The Senior Govt. Advocate, Imphal with 3(three) copies.
20. The Assistant Registrar-II & III / Senior Grade Stenographer, High Court of Manipur.

Contd....2/-

21. The Lib-cum-Research Officer, High Court of Manipur.
- She is directed to inform the Staff under her control.
22. The Chief Translator, High Court of Manipur.
23. The Central Govt. Standing Counsel, Manipur.
24. The Director, Doordarshan Kendra, Imphal.
- for favour of wide announcement in the News Items.
25. The Director, Information & Public Relations, Imphal.
- one spare copy for favour of wide publicity in the News Item.
26. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
27. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
28. The Private Secretary to Chief Secretary, Government of Manipur.
29. The P.A to The Advocate General, Manipur.
30. The Assistant News Editor, A.I.R., Imphal.
- for favour of wide announcement in the News Item.
31. The News Editor, ISTV / Impact TV, Imphal.
- for favour of wide announcement in the News Item.
32. The Editor, The Sangai Express, Imphal.
- as news item.
33. The System Analyst, High Court of Manipur.
34. The Computer Programmer, High Court of Manipur.
35. All Superintendents/Court Officers/Stamp Reporter, High Court of Manipur.
- They are to inform to all the staff of their respective Sections.
36. The Protocol Officer, High Court of Manipur.
37. The Senior Grade Translator, High Court of Manipur.
38. All Court Masters, High Court of Manipur.
39. P.A to the Director, Manipur Judicial Academy.
40. Notice Board / Guard File / Order Book.
41. Concerned File.

A. Guneshwar Sharma

REGISTRAR GENERAL
HIGH COURT OF MANIPUR